

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015
APPEAL NO. 131 OF 2015 & IA NOS. 209 OF 2015 & 335 OF 2016**

Dated : 14th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015

**Gujarat Urja Vikas Nigam Ltd.Appellant(s)
Vs.
Taxus Infrastructure & Power Projects Ltd. & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Swapna Seshadri
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. Umesh Prasad for R-1
Ms. Suparna Srivastava for R-6

APPEAL NO. 131 OF 2015 & IA NOS. 209 OF 2015 & 335 OF 2016

**Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. C.K. Rai
Mr. Umesh Prasad

Counsel for the Respondent (s) : Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-3

ORDER

As agreed by learned counsel for the parties, list these matters on **21.02.2017.** Interim order to continue till then.

(I.J. Kapoor)
Technical Member

ts/dk

(Justice Ranjana P. Desai)
Chairperson